

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**Company Appeal (AT) (Insolvency) No. 904 of 2020**

**IN THE MATTER OF:**

**Saurabh Kumar Tikamani, RP of  
Lanco Amarkantak Power Ltd.**

**...Appellant**

**Versus**

**NRSKS Mines and Minerals Pvt. Ltd.**

**...Respondent**

**Present:**

**For Appellant :**

**Mr. Ramji Srinivasan, Senior Advocate with  
Mr. Aayush Mitruka, Mr. Mohit Rohatgi and Mr.  
Ramakant Rai, Advocates**

**For Respondents :  
Garima**

**Mr. Sumant Batra, Ms. Niharika Sharma, Ms.  
Sharma and Mr. Mohit Chaudhary, Advocates for  
R-1  
Mr. Nitin Chowdary Pavulari, Advocate for Caveator**

**O R D E R  
(Through Virtual Mode)**

**19.11.2020** Mr. Ramji Srinivasan, learned Senior Advocate representing the Appellant submits that the process of tendering has been completed and has resulted in award of the contract to three new bidders at considerable savings. He may file a short affidavit in this regard.

Mr. Sumant Batra, Advocate representing Respondent No. 1 wants to file a three page note. He is permitted to do so within five days.

List the appeal 'for Admission (After Notice)' on **25<sup>th</sup> November, 2020** at 11.45 A.M.

**[ Justice Bansi Lal Bhat ]  
Acting Chairperson**

**[ Justice Anant Bijay Singh ]  
Member (Judicial)**

**[ Dr. Ashok Kumar Mishra ]  
Member (Technical)**

/ns/gc/